

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.446/2022

DEVKINANDAN THAKUR JI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 08-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Ashwini Upadhyay, Adv.
Mr. Ashutosh Dubey, AOR
Ms. Rajshri Dubey, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Amit P. Shahi, Adv.
Mr. H.B. Dubey, Adv.
Mr. Manish Bhandari, Adv.
Mr. Amit Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Our attention is invited to the Order dated 10.05.2022 passed by this Court in Writ Petition (Civil) No.836 of 2020.

Mr. Ashwini Upadhyay, learned counsel appearing for the petitioner submits that the issues involved in the present matter are engaging attention of this Court in Writ Petition (Civil) No.836 of 2020.

List the instant petition along with Writ Petition (Civil) No.836 of 2020 and other connected matters in the first week of September 2022, before the appropriate Court.

(MUKESH NASA)
AR-cum-PS(VIRENDER SINGH)
BRANCH OFFICER